THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) to (d) The information is being collected and will be laid on the Table of the House.

## Suspended employees in NDMC

## † 1527. SHRI RAJIV RAN JAN SINGH 'LALAN: SHRI RAM JETHMALANI:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that several officers and employees of NDMC have been suspended during the last three years on account of corruption charges;
  - (b)if so, details thereof;
  - (c) whether it is also a fact that many of them have been reinstated;
  - (d)if so, the number of officers/emplyoees, so reinstated;
  - (e) whether they have been acquitted by the Court; and
  - (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHENNAMANENI VIDYA SAGAR RAO): (a) and (b) During the years 1999 to 2001, four employees of New Delhi Municipal Council (NDMC) were placed under suspension for cases registered against them under the Prevention of Corruption Act for the demanding and accepting illegal gratification or for entering into criminal conspiracy to cause financial loss to the Council.

- (c) and (d) No, Sir. All the four employees continue to be under suspension.
  - (e)No, Sir.
  - (f) Does not arise.

## Rehabilitation of earth Quake victims of Gujarat

- 1528. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether it is a fact that relief work for rehabilitation of earthquake victims of Gujarat has not been completed so far;

<sup>†</sup> Original notice of the question was received in Hindi.

- (b) if so, the details of work completed and which remains to be completed, with the number of families and establishments rehabilitated and yet to be rehabilitated;
- (d) whether sufficient funds are available for remaining work and by when the entire work is likely to be completed?
- THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI I.D. SWAMI): (a) Government of Gujarat has reported that the process of reconstruction and rehabilitation is going on.
- (b) A detailed status report received from the State Government on reconstruction and rehabilitation activities is given in the statement-1 (See below).
- (c) An amount of Rs. 1,773 crore has been spent by the State Government on Rehabilitation and reconstruction, excluding relief. The details are given in the statement-ll *[See below]*.
- (d) Necessary funds are available for the purpose and the entire work is likely to be completed by June, 2004.

#### Statement-l

Detailed status report on rehabilitation and reconstruction 1.

#### **HOUSING**

Repairs (Families with Damaged Houses)

971538
844853
(87%)
126685
Sept. 2002
233660
89789(38%)
143871
Sept. 2003

## [31 July, 2002] RAJYA SABHA

# 2. LIVELIHOOD

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(Input Kits, Pucca Structure on Farm and Irrigation Assets)

Applications sanctioned 179510

Assistance disbursed 176198 (98%)

## Cottage and Rural Industries

(Tool Kits, Looms, Loan Subsidy and Working Capital Assistance)

Applications sanctioned to artisans 52037
Assistance disbursed to artisans 35579 (68%)
Expected completion Sept. 2002

# 3. SOCIAL REHABILITATION

## Anganbadis

(Repairs and Reconstruction

Total 3275 Repaired/Reconstructed 1783 (54%) Dec. 2002 Expected completion 998 Widows sanctioned pension 245 Aged without support sanctioned old aged pension Old age homes planned 3 Orphan homes for boys and girls planned 3 each Distribution for Suppportive Devices for disabled persons 5029

#### 4. HEALTH

(Govt. Hospitals, Community Health Centres, Primary Health Centres, Sub-Centres, Dispensary, Staff Quarters)

Total Repairs1257Facilities repaired till date35Expected completionSep'02Total Reconstruction299Facilities reconstructed till date79Expected completionJun'03

RAJYA SABHA	[31 July, 2002]			
5. EDUCATION				
Primary Education				
Classrooms damaged/destroyed	49389			
Classrooms repaired/reconstructed	46049(93%)			
Expected completion	June 2003			
Secondary and Technical Education				
School/Institutes damaged/destroyed	2450			
School/I nstitutes damaged/reconstructed	1153(47%)			
Expected completion	March'04			
6. Public Buildings				
State (R and B) -Repairs and Reconstruction				
Total	5547			
Works completed	1756			
Expected completion	Dec. 2004			
Panchayat Buildings-Repairs and Reconstruction				
Total	2164			
Works completed	565			
Expected completion	Sept. 2003			
Police Housing-Repairs and Reconstruction				
Total	6396			
Works completed	1658			
Expected completion	Dec. 2004			
7. Industries				
(Subsidy to Small Industries and Cash Assistance to Cabins and Shop Owners)				
Applications received	37085			
Applications sanctioned	14944			
Disbursements	14023			

# RAJYA SABHA

Statement II
Statement of Expenditure in Rehabilitation of GEERP

(Rs. in Crores)

S.No.	Sector	Total
1	Housing	1,479.90
2	Health	0.42
3	Education	60.75
4 5	Dam Safety and Irrigation Urban and Rural Infrastructure	18.90 47.32
6	Power	25.54
7	Public Building	29.09
8	State Highways and Bridges	63.81
9	Agricultural	29.67
10	Livelihood Rehabilitation	9.50
11	Community Participation Support	0.56
12	Disaster Management Capacity Building	8.32
	TOTAL:	1,773.78

<sup>\*</sup>In Education, Health and Housing construction have been done by donors on 100% basis for which no expenditure has been made by GOG, even though physical reconstruction is completed/on going.

## CBI Raid on The Premises of a Former Acting Chief Justice

1529. SHRI C. RAMACHANDRAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the CBI raided the premised of a former acting Chief Justice of Punjab and Haryana High Court who was alleged to have amassed property worth over Rupees one crore;
- (b) if so, whether the CBI registered a case against him for alleged allotment of petrol pumps on forged documents when he was Chairman of Punjab Oil Selection Board; and